

(a) whether the Association of Teachers of the University of Agricultural Sciences has urged State Governments to implement the revised pay scales of the UGC for teachers of agricultural Universities in their States;

(b) if so, whether Union Government also propose to extend Universities Grant Commission's Pay scales to all agricultural universities in the country;

(c) the number of States which have agreed to and implemented the decision;

(d) whether Karnataka Government has not so far taken any action in this regard; and

(e) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURAL RESEARCH AND EDUCATION IN THE MINISTRY OF AGRICULTURE (SHRI HARI KRISHNA SHASTRI) : (a) The information is being collected from the Government of Karnataka State,

(b) The Government of India/Indian Council of Agricultural Research (ICAR) have already agreed to provide necessary financial assistance to all the State Governments for implementing the revised University Grants Commission (U.G.C.) pay scales in their respective State Agricultural Universities, subject to the State Governments accepting the terms and condition of the UGC scheme. All the State Governments and State Agricultural Universities have been informed by the ICAR accordingly.

(c) The information is being collected from the State Governments.

(d) and (e) The information is being collected from the Government of Karnataka State.

Salem Steel Plant

5645. SHRIMATI BASAVARAJESWARI : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Union Government has finally cleared the second Sendzimir mill of the Salem Steel Plant of the Steel Authority of India;

(b) if so, the total amount to be spent on this mill; and

(c) the capacity of the plant ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL IN THE MINISTRY OF STEEL AND MINES (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir

(b) Rs. 69.37 crores (base first quarter 1987 prices).

(c) 70,000 tonnes of stainless steel per annum, including 32,000 tonnes from 1st Sendzimir mill.

Allocation of edible oil, sugar, kerosene oil in Punjab

5646. SHRI KAMAL CHAUDHRY : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the steps taken by Government to meet the demand of edible oil, sugar, kerosene oil in Punjab due to acute shortage for the last year;

(b) the additional quantity of these commodities allotted and lifted by that item-wise, and month-wise;

(c) whether any guidelines have been issued for fair distribution of the above and other essential commodities to that State; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SUKH RAM) : (a) to (d) Allocation of imported edible oils to States/Union Territories is decided from time to time keeping in view the availability of stocks with the Central Government, relative needs of various States/UTs, market availability, etc. The allocation of imported edible oils is supplementary in nature and is not expected to the entire demand of a State.

Allocation of kerosene oil to Punjab, like in other States, has been made at a rate of 7 to 7½% over the allocation made for the corresponding period of the previous year. Suitable ad-hoc releases,

as and when asked for, are also made to States/UTs to meet specific situations like drought, floods, shortage of LPG etc.

The monthly sugar quota is allotted to States/UTs on uniform basis of 425 grams per capita availability for the projected population as on 1.10.86 and not on the basis of demand or requests received from them.

Guidelines have been issued to all the States including Punjab, to strengthen and streamline the PDS to ensure adequate

supplies of PDS items. Among other suggestions, it has also been impressed upon the States/UTs that enforcement measures should be intensified to ensure that the fair price shops function properly and essential commodities reach the people for whom these are meant.

The month-wise position regarding allocation and lifting imported edible oils, levy sugar and kerosene oil in respect of Punjab for the last one year is given in the statement below.

Statement

(figures in tonnes)

	Imported Edible Oils		Kerosene Oils		Levy Sugar Allocation
	Allocation	Lifting	Allocation	Lifting	
March '87	1050	1481	20865	23369	7245
April '87	1050	270	20865	20674	7945
May '87	1050	166	20865	20297	7945
June '87	1250	948	20865	20419	7945
July '87	1150	1388	22890	23094	7945
August '87	2000	910	22890	22856	7945
September '87	2000	1188	22890	22918	9141*
October '87	2400	1087	22890	22886	9141*
November '87	2400	2767	22940	22949	7945
December '87	2400	1046	22940	22913	7945
January '88	2300	1240	22940	22915	7945
February '88	2000	769	22940	N.A.	7945

*This includes festival quota of 1196 tonnes.